COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 362 OF 2017

Dated: 11th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Federation of Karnataka Chamber of Commerce and Appellant(s)

Industry (FKCCI)

Vs.

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rohit Rao N.

Ms. Harshita Bhatnagar

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1

Ms. Shahbaaz Husain Mr. Fahad Khan for R.2

ORDER

It is represented that pleadings are complete.

Since the pleadings are complete, list the matter for hearing on 18.01.2019.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson